

Statement 9: Financing of Gross Fiscal Deficit – As Per cent to Total – 2008-09 (RE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	72.5	3.7	6.4	11.5	8.3	-3.6	8.3	-	-	-6.6	-0.4	100.0
2. Bihar	26.1	-5.3	12.6	7.4	4.7	-	1.3	-	-	-3.1	56.5	100.0
3. Chhattisgarh	44.0	8.1	10.1	24.3	1.8	3.7	1.3	-0.2	-	-2.1	9.1	100.0
4. Goa	-10.7	3.7	-3.0	-0.8	3.3	-	1.7	-	-	65.9	39.9	100.0
5. Gujarat	76.7	-2.7	-6.2	10.7	2.2	-	-	-2.2	-	-3.5	24.9	100.0
6. Haryana	85.5	-2.1	-2.3	7.5	9.5	0.2	-1.4	-3.9	-	3.2	3.9	100.0
7. Jharkhand	11.3	-4.4	11.6	5.6	6.9	-	4.1	0.3	3.0	3.2	58.4	100.0
8. Karnataka	83.8	-0.7	0.2	3.9	11.9	-	-	0.3	-	-0.1	0.5	100.0
9. Kerala	74.1	10.7	-1.8	9.4	6.6	-0.2	2.8	-	-2.9	-1.7	2.8	100.0
10. Madhya Pradesh	70.6	16.5	-0.8	10.3	3.0	7.5	-5.6	-	-1.2	-8.1	7.5	100.0
11. Maharashtra	104.6	2.1	2.6	4.7	4.8	0.1	8.3	-29.3	-0.6	-1.8	4.4	100.0
12. Orissa	33.1	36.9	1.8	21.1	23.4	-	5.4	-0.1	11.0	-13.4	-19.1	100.0
13. Punjab	67.8	0.7	-3.1	-4.2	10.8	5.2	6.8	1.9	-0.2	-1.8	16.1	100.0
14. Rajasthan	84.8	0.9	-6.6	6.5	20.6	-0.7	5.0	-	-	-1.0	-9.4	100.0
15. Tamil Nadu	89.9	9.8	-1.9	7.7	6.5	-0.2	0.6	-1.3	0.1	-2.9	-8.2	100.0
16. Uttar Pradesh	34.5	-3.4	2.3	2.3	22.3	6.3	10.7	6.9	-	-2.4	20.5	100.0
17. West Bengal	90.9	-2.4	4.8	-0.1	2.8	0.4	2.4	-	-	-2.1	3.4	100.0
II. Special Category												
1. Arunachal Pradesh	15.4	2.2	3.9	8.4	9.5	1.4	-	15.9	4.0	-9.5	46.2	100.0
2. Assam	92.5	-4.7	0.5	7.4	16.1	-	-	-	-	-1.5	-10.4	100.0
3. Himachal Pradesh	87.5	-3.0	5.4	10.2	16.1	-	-	-	-	-29.3	13.2	100.0
4. Jammu and Kashmir	54.4	-4.6	19.5	15.7	25.0	8.4	-14.1	4.5	-	-7.2	-1.5	100.0
5. Manipur	52.6	-48.8	49.3	0.6	6.1	-	-4.5	6.3	2.9	-0.5	36.0	100.0
6. Meghalaya	148.7	-9.7	23.1	33.6	44.2	-	-0.8	4.8	-0.8	-12.6	-130.4	100.0
7. Mizoram	34.0	-0.6	-0.7	-	27.0	9.3	11.7	9.7	13.5	-2.1	-1.7	100.0
8. Nagaland	49.5	-2.9	-0.2	6.5	0.8	-	1.8	-	-	10.4	34.2	100.0
9. Sikkim	95.4	-4.0	-0.6	11.8	4.7	-3.0	0.5	-	-	-2.0	-2.9	100.0
10. Tripura	10.3	-3.5	-2.2	7.6	1.3	-0.1	-3.4	0.6	-2.5	-4.6	96.3	100.0
11. Uttarakhand	52.9	-0.6	7.3	8.9	14.0	1.9	8.7	1.6	-	2.2	3.1	100.0
All States	68.6	1.3	2.1	6.2	10.0	1.4	3.9	-2.2	0.1	-2.5	11.2	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-9.1	-	-	-	-	-	-	0.0	109.1	100.0
2. Puducherry	-	-3.4	-1.1	-	3.6	1.1	2.4	13.3	-	92.9	-8.7	100.0

‘-’: Nil/Negligible.

RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.